

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.459  
TO BE ANSWERED ON 15<sup>th</sup> SEPTEMBER, 2020**

**IMPLEMENTATION OF AAY**

**459. SHRI SUSHIL KUMAR SINGH:  
SHRI D.M. KATHIR ANAND:**

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Antodaya Anna Yojana (AAY) is being implemented by the Government in all the States
- (b) if so, the total quantum and value of food grains allocated under the said scheme during each of the last three years, State-wise;
- (c) the number of families being benefited under the said scheme, State-wise;
- (d) the efforts made by the Government to ensure that the benefits of the scheme reach the targeted beneficiaries;
- (e) whether the Government has taken any steps to double the coverage of the Antodaya Anna Yojana; and
- (f) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC  
DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

(a): The National Food Security Act, 2013 (NFSA) is implemented in all States/Union Territories under which, the coverage is provided to eligible households/persons in two categories, namely - Antyodaya Anna Yojana (AAY) households to the extent specified by the Central Government and remaining as Priority Households (PHH) to be identified by the State/UT Governments/Administrations as per criteria evolved by them, within the coverage determined for the State/UT. The AAY households, which constitutes the poorest of the poor, are entitled to receive 35 Kg of foodgrains per household per month while PHH households are entitled to receive 5 Kg of foodgrains per person per month, at highly subsidized central issue prices of Rs.3/2/1 per kg for rice/ wheat/coarse-grains respectively.

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**(b): Statements indicating State/UT-wise Allocation and value of Rice and Wheat for the year 2017-18 to 2019-20 under AAY category are at Annexure-I and Annexure II respectively.**

**(c): A Statement indicating the State/UT-wise number of AAY households presently covered under the National Food Security Act, 2013 is at Annexure-III.**

**(d): Under Targeted Public Distribution System (TPDS) reforms, with an aim to improve the transparency and efficiency of the TPDS operations while addressing the challenges of leakages & diversion of foodgrains, the Department in association with all States/UTs has implemented a scheme on 'End to End Computerization of TPDS Operations' as part of which, all ration cards/ beneficiaries data is completely digitized in all States/ UTs, about 90% ration cards are also seeded with Aadhaar numbers of beneficiaries and electronic Point of Sale devices are also installed in 90% Fair Price Shops (FPSs) to ensure transparent delivery of foodgrains to all beneficiaries and also for biometric/ Aadhaar authentication of beneficiaries to ensure rightful targeting of beneficiaries and subsidized foodgrains. Besides, online grievance redressal and toll-free helplines are also setup in all States/UTs to register their complaints/ grievances. These are in addition to the provisions of NFSA such as Vigilance Committees, District Grievance Redressal Officers and independent State Food Commissions.**

**Further, leveraging the technology-led reforms, the Department has also started the implementation of One Nation One Ration Card plan to enable nation-wide portability of ration cards under NFSA, through which migrant beneficiaries may lift their entitled foodgrains from any FPS of their choice anywhere in the country by using their same/existing ration card after biometric authentication on ePoS device. Presently the facility is enabled in 26 States/UTs and further integration of remaining States/UTs depends on their readiness to implement the same in terms of ePoS installation and implementation of biometric/Aadhaar authentication of beneficiaries.**

**(e) & (f): No proposal for doubling the coverage of AAY is under consideration of the Government.**

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